

LPG Agencies and Petrol Pump in NER

2400. SHRI PRAKANTA WARISA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the locations in the States of NER, particularly in the North Cachar Hills District of Assam where LPG agencies and petrol pumps have been allotted during the last five years; and

(b) the time by which more LPG agencies and petrol pumps are likely to be set up in the country during the next five years, state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) During the period 1994-95, 1995-96, 1996-97, 1997-98, 1998-99 and 1999-2000 (April, 99 to February, 2000) a total of 51 retail outlet dealerships and 76 LPG distributorships were allotted in North Eastern States. No retail outlet dealership or LPG distributorship was allotted in North Cachar Hills district of Assam during the period.

(b) In addition to the locations pending from previous Marketing Plans 927 retail outlet dealerships and 2078 LPG distributorships have been included in the current Marketing Plan all over the country. Locations included in the Marketing Plans are advertised by the oil marketing companies and selection is made by the Dealer Selection Boards. It generally takes about 6-12 months for commissioning of the dealerships/ distributorships from the date of interview.

India Hydrocarbon Vision-2025 Report

2401. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact a high powered Indian hydrocarbon Vision-2025 report is being considered;

(b) if so, what is the composition of the high powered group along with the terms and conditions; and

(c) by when, the report is likely to be finalized?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) to (c) Government have constituted a Group on India Hydrocarbon Vision -2025 with an objective of making the country a major hydrocarbon power of the world. The terms of

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reference inter-alia include identification of measures and policies in the areas of exploration, production, refining, transportation, marketing of Hydrocarbons for rapid development of the industry etc.

The composition of the Group is as follows:—

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| 1. Minister of Finance | — Chairman |
| 2. Minister of Petroleum & Natural Gas | — Member |
| 3. Minister of External Affairs | — do |
| 4. Deputy Chairman, Planning Commission | — do |
| 5. Secretary to PM | — Member Secretary |

The report is under preparation.

Study for alignment of pipeline from Kochi to Karnataka

2402. SHRI K.C. KONDAIAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government of Karnataka have sought a feasibility study to determine the alignment of a pipeline from Kochi to one or a couple of locations in Karnataka; and

(b) if so, whether Government have taken any decision in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI E. PONNUSWAMY): (a) No, Sir.

(b) Does not arise.

Allotment of Distributorship of Indane Gas in Bihar and West Bengal

2403. SHRI SHIBU SOREN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Indian Oil Corporation Ltd. has advertised for the allotment of distributorship of Indane Gas in Bihar and West Bengal about two years back;

(b) if so, the details of the vacancies advertised, category-wise with the details of the names of the places for which distributorship was offered;

(c) the details of the applications received; and

(d) what action has been taken, so far, in this connection and by what time it will be finalised?